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Crl.A.No. 622-624 OF 2003
ITEM No.103

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.622-624 OF 2003

Anil Sharma and Ors. Appellant(s)

VERSUS

State of Jharkhand
(With application for bail)

Respondent(s)

With Criminal Appeal No.798 of 2003
(With office report)

Date : 28/01/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. P.D. Sharma,Adv.

Mr. R.K. Maheshwari,Adv.

For Respondent (s)Mr. Ashok Mathur,Adv.

Mr. Vishwajit Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

The matters are finally adjourned by one week.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master